

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 555 OF 2010
BEFORE THE REGISTRAR SUNIL THOMAS

BAL KISHAN GIRI

Appellant (s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for suspension of sentence and office report)

WITH APPEAL(CRL) NO. 686 of 2010
(With office report)

Date: 06/09/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Pahlad Singh Sharma,Adv.

For Respondent(s)

Mr.Raman Yadav,adv.
Mr. Abhisth Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Both sides submit that no further steps are required. Hence,
place the matter before the Hon'ble Court as per rules.

|
|

|
|

|(Sunil Thomas)
|Registrar

|
|

SB